

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4826**

**TO BE ANSWERED ON THE 23<sup>RD</sup> JULY, 2019/ SHRAVANA 1, 1941 (SAKA)**

**FUNDS FOR FLOOD RELIEF**

**4826. SHRI M. BADRUDDIN AJMAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the total funds allocated and utilised for rehabilitation due to flood and erosion in the North Eastern States including Assam during each of the last five years and the current year, year-wise;**

**(b) whether the Government has any data on the losses of lives and properties due to flood and erosion during the last three years in Assam;**

**(c) if so, the details thereof;**

**(d) whether the Government would consider the request/demand for declaration of flood and erosion of Assam as National Calamity in the light of the fact that it causes disaster every year in the State; and**

**(e) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): The primary responsibility of disaster management rests with the State Government. To supplement the efforts of the State, the Government of India extends logistics and financial support to them to assist the rescue and relief efforts in the event of a natural disaster. Government of India also provides financial assistance to the affected States from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure for “immediate relief”. With regard to rehabilitation, this has to be undertaken by the concerned State Governments from their own resources/ State Schemes.**

**L.S.US.Q.No. 4826 FOR 23.07.2019**

**Ministry of Development of North Eastern Region(MDoNER) has allocated central assistance of Rs.200.00 crores for the damaged infrastructure in the flood affected 5 States, namely, Arunachal Pradesh, Assam, Nagaland, Manipur and Mizoram during 2019-20.**

**North Eastern Council has funded projects for anti-erosion and flood control to the North Eastern States. The detail of ongoing projects funded in the last five years (2014-15 to 2018-19) is at Annexure.**

**(b) and (c): Based on the information furnished by the State Government of Assam, details of loss of lives and property during the last three years due to flood is :**

<b>Year</b>	<b>Lives lost (No.)</b>	<b>Houses (Nos.)</b>	<b>Crop area (in lakh ha.)</b>
<b>2016-17</b>	<b>64</b>	<b>66,887</b>	<b>2.35</b>
<b>2017-18</b>	<b>160</b>	<b>1,11,070</b>	<b>3.98</b>
<b>2018-19</b>	<b>45</b>	<b>1,03,967</b>	<b>0.31</b>

**(d) and (e): Under the exiting guidelines, there is no provision for declaration of any natural calamity as National Calamity.**

\*\*\*\*\*

**ON-GOING PROJECTS SANCTIONED DURING FIVE YEARS  
FOR NORTH EASTERN STATES  
(ANTI EROSION AND FLOOD CONTROL)**

**(Rs. in Lakh)**

<b>Sl. No</b>	<b>Name of the project</b>	<b>Approved Cost</b>	<b>Year</b>	<b>State</b>
<b>1</b>	<b>Anti-Erosion Measures at different reaches on both bank of river Pomra (Assam), Baska dist.</b>	<b>227.94</b>	<b>2014-15</b>	<b>Assam</b>
<b>2</b>	<b>Anti-erosion &amp; Flood control works of Thoubal River on LBB &amp; RBB from Rd 10,713m to 41,078m Thoubal Dist., Manipur.</b>	<b>398.00</b>	<b>2016-17</b>	<b>Manipur</b>
<b>3</b>	<b>Protection of Majuli Island [MDoNER had sanctioned the project under NLCPR (Central) and is being implemented by Brahmaputra Board]</b>	<b>20700.00</b>	<b>2016-17</b>	<b>Assam</b>
<b>4</b>	<b>C/o Flood and Erosion management scheme at Injan to protect Kharsang and adjoining area under Miao sub-division in Changlang District, Arunachal Pradesh</b>	<b>435.00</b>	<b>2017-18</b>	<b>Arunachal Pradesh</b>
<b>5</b>	<b>Anti-erosion &amp; Flood Control scheme on Imphal river on 9.60km U/S of Korengei bridge (RD0.00km) at Awang Sekmai, Imphal West District.</b>	<b>660.00</b>	<b>2017-18</b>	<b>Manipur</b>
<b>6</b>	<b>Soil Erosion protection of Kielierue Kam River at Jalukie in Nagaland</b>	<b>283.20</b>	<b>2017-18</b>	<b>Nagaland</b>

-----